

**From:** Srikrishna Chakravarthi <srikrishna.chakravarthi@suzlon.com>  
**Sent:** 15 July 2024 21:23  
**To:** secy@cercind.gov.in <secy@cercind.gov.in>  
**Cc:** Jagannadham Bhagavathula [SGSL-PE] <b.jagannadham@suzlon.com>  
**Subject:** Draft Indian Electricity Grid Code (First Amendment) Regulations, 2024.

Dear Sir/Madam,

Pls find below comment on Draft of IEGC -1st amendment -2024

1 <sup>st</sup> Amendment 2024(Draft)	Suzlon Proposing New Clause after 22.3.(d).(ii),	Suzlon comment (15 <sup>th</sup> July 2024)
<p>22. TRIAL RUN OF GENERATING UNIT,</p> <p>(3) Trial Run of Wind / Solar / ESS / Hybrid Generating Station</p> <p>(d) Successful trial run of a wind turbine(s) covered under sub-clause (a) of this clause shall mean the flow of power and communication signal for a period of not less than <b>four (4) hours on a cumulative basis in a single day</b> during periods of wind availability with the requisite metering system, power plant controller, telemetry and protection system in service. The generating company shall record the output of the unit(s) during the trial run and corroborate its performance with the wind speed recorded at the site(s) during the day and plant design parameters: Provided that-</p> <p>(i) the output below the corroborated performance level with the wind speed of the day shall call for a repeat of the trial run;</p> <p>(ii) if it is not possible to demonstrate the rated capacity of the plant due to insufficient wind velocity, COD may be declared subject to the condition that the same shall be demonstrated immediately when</p>	<p>22. TRIAL RUN OF GENERATING UNIT,</p> <p>(3) Trial Run of Wind / Solar / ESS / Hybrid Generating Station</p> <p>(d) Successful trial run of a wind turbine(s) covered under sub-clause (a) of this clause shall mean the flow of power and communication signal for a period of not less than <b>four (4) hours on a cumulative basis in a single day</b> during periods of wind availability with the requisite metering system, power plant controller, telemetry and protection system in service. The generating company shall record the output of the unit(s) during the trial run and corroborate its performance with the wind speed recorded at the site(s) during the day and plant design parameters: Provided that-</p> <p>(i) the output below the corroborated performance level with the wind speed of the day shall call for a repeat of the trial run;</p> <p>(ii) if it is not possible to demonstrate the rated capacity of the plant due to insufficient wind velocity, COD may be declared subject to the condition that the same shall be demonstrated immediately when sufficient wind</p>	<p>1. No comment on this replacement from <b>“continuous four (4) hours” to “four (4) hours on a cumulative basis in a single day”</b></p> <p>2. IEGC shall consider only one number WTG actual power curve comparison with the Designed power curve in place of all the WTGs in the respective site ..... provided the WTG make and rating remain the same .</p> <p>This will ease the developers efforts and in turn increase the commissioning capacities across the country.</p>

<p>sufficient wind velocity is available after COD, within one year from the date of COD: Provided that if such a generating station is not able to demonstrate the rated capacity when sufficient wind velocity is available after COD, the generating company shall de-rate the capacity in terms of sub-clause (h) of clause (3) this Regulation.</p>	<p>velocity is available after COD, within one year from the date of COD: Provided that if such a generating station is not able to demonstrate the rated capacity when sufficient wind velocity is available after COD, the generating company shall de-rate the capacity in terms of sub-clause (h) of clause (3) this Regulation.</p> <p>(iii) If particular make and rating of Wind turbine went under trail run method in any RLDC/SLDC level then, no need to go for separated trail run other RLDC/SLDC levels .</p>	
--	---	--

**Thanks**

**V.V.Srikrishna Chakravarthi**

AGM - Grid Oper.&Load Flow Studies

**Suzlon Global Services Ltd.**

One Earth, Hadapsar.

India- 411028

Phone:25411